

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 91 of 2017

Dated : 6th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:-

NTPC Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. S.Ventakesh
Mr. Vikas Maini
Mr. Sandeep Rajpurohit
Ms. Nishtha Kumar
Mr. Somesh
Mr. Samarth Kasyap

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1
Mr. Ravin Dubey for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **9-4-2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js